



Government of Jammu & Kashmir
Department of Forest, Ecology & Environment
Civil Secretariat, J&K

NOTIFICATION

Jammu, the 22nd of May, 2025

S.O. 137. In exercise of the powers conferred under sub-section (1) read with sub-section (2) of section 29 of the Indian Forest Act, 1927, the Government of Jammu & Kashmir hereby declares the land described in the Schedule given below, which has been mutated in favour of the J&K Forest Department in lieu of the forest land proposed for diversion under Van (Sanrakshan Evam Samvardhan) Adhinyam, 1980 for the construction of Yatri Niwas and Disaster Management Centre under Shri Amarnathji Shrine Board at village Teda, Tehsil Mandal, District Jammu (Online Proposal No.FP/JK/Others/402416/2022), to be Protected Forest to which the provisions of Chapter IV of the said Act, shall be applicable, namely:-

The Schedule

1. Name of the District	Jammu
2. Name of Tehsil	Mandal
3. Name of the Village	Teda
4. Field Survey Khasra Numbers	75
5. Area of Land	0.225 Hectare (4 kanals and 10 Marlas)

Boundaries

The boundary description of the land located in Khasra number 75 is given below:

Starting from the Point No. "1" having Geo-references as 74.726603 E & 32.706174 N, situated on the North side of the land in village Teda, the boundary runs towards North-East to Point No. "2" having Geo-references as 74.727199 E & 32.706214 N.

Khasra number 75 min is located towards North-Eastern side of the line joining Point No. "1" and Point No. "2".

Point No. "3" having Geo-references as 74.727205 E & 32.70583 N is situated towards South-West of Point no "2".

Khasra number 75 min and 75 min lie towards South-East of the line joining Point No. "2" & Point No. "3".

Point No. "4" having Geo-references as 74.726597 E & 32.705827 N is located towards North-West of Point No. "3".

Khasra number 100 lies towards South-West of the line joining Point No. "3" & Point No. "4".

The line joining Point No. "4" and Point No. "1" is oriented in North-East direction with respect to Survey Point No. "4".

Khasra number 75 min is located towards North-West of the line joining Point No. "4" & Point No. "1"

(The map of the protected forest is appended herewith)

By order of the Government of Jammu and Kashmir.

Sd/-
Sheetal Nanda, IAS
Commissioner/Secretary to the Government

No.FST-Land0FC/242/2023(7190345)

Dated: 22-05-2025

Copy to the:

1. Secretary, Ministry of Environment, Forest and Climate Change, Government of India.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Principal Chief Conservator of Forests & HoFF, J&K.
6. Administrative Secretary, Revenue Department.
7. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
8. Director Archives, Archaeology and Museums, J&K.
9. Chief Conservator of Forests, Jammu.
10. Divisional Forest Officer, Jammu Forest Division.
11. Officer on Special Duty (OSD) with Hon'ble Minister, Forest, Ecology & Environment Department, Government of J&K.
12. General Manager, Government Press, Jammu with the request to publish the notification in the Government Gazette.
13. Private Secretary to Chief Secretary, J&K.
14. Private Secretary to Commissioner/Secretary to the Government, Forest, Ecology and Environment Department.
15. I/c Website, Forest, Ecology & Environment Department.
16. Notification file/stock file.


(Ambika Bali) JKAS
Under Secretary to the Government